

Filing number- 2777

Filed as WP(S)

Writ Stamp Reporting

## SHANKAR ORAON & OTHERS

Vs.

## The State of Jharkhand & others

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**SJ**

CFS:

Caveat Clr

Petition Rs. 250/-

Affidavit Rs. 5/- + Rs. 15/- Advocate Welfare Stamp

Vakalatnama Rs.15/- + 45/-

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### Defects:

1. copy may be serviced to respondent number 2,3 organisation
2. pagination certificate of learned oath commissioner may be verified.
3. annexures may be certified to be true
4. annexure number of the document may be mentioned in para1 and prayer portion
5. Additional CFS worth Rs 250X8=Rs 2000 is payable.

Sameer

17.06.2020